## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 587/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th November 2017, 10.30 A.M

Name of the Company	K P R Agrochem Limited - Vs- Amrit Feeds Limited		
Under Section	9 IBC		
No. Representat	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
(1) Ratul Das (2) Sagnik Bas (3) Nidhi Bah	al S	Adv. for the Pelitroneus	0Balal 10/11/2017
(1) Mr. Joy Saha (2) Mr. N Sara (3) Mr. Saeli.	gupta Adu.	dr.	Jeluin,

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor sought leave of the Court for filing Vakalatnama and made a further request for time to file reply. Prayer

is allowed. 7 days' time is given for filing reply. Thereafter rejoinder, if any, may be filed within 7 days.

List on 23/11/2017 for admission.

(Jinan K.R.)

Member (J)

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(Vijai Pratap Singh) Member (J)

Alor, for the

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serial work, who would

Councel for the operadonal credito

ud. Edunged for the corporate debitor sought leave i

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